

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VHCL INDUSTRIES LIMITED Date of Commencement of Liquidation: 02-07-2020; List of Stakeholders as on Date: 12-09-2020; Name of IP: Mr. Kiran Chinubhai Shah; Last 5 digit of registration number: 10868

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	3	3866079147	3	3673851865	4300000	187927282		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	3860763188	1	266123460		3594639728		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	3085705	1	3085705				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		6	7729928040	5	3943061030	4300000	3782567010	0	